

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 1966 of 2019

Dhrub Prasad Singh Petitioner

Versus

Vinoba Bhave University, Hazaribagh through its Vice Chancellor & Ors.

... .. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Mahesh Tewari, Advocate
For the University : Mr. Surya Prakash, Advocate
For the Resp. No.3 : Mr. Ms. Rashmi Kumar, Advocate

10/07.09.2021 In pursuant to the order dated 02.08.2021 the Registrar, Vinoba Bhave University-respondent No.2 was directed to file counter affidavit meeting the contention raised in the writ petition and also regarding genuineness of the earlier counter-affidavit.

Mr. Surya Prakash, learned counsel appearing on behalf of Vinoba Bhave University, prays for some more time to file a fresh counter affidavit.

Prayer is allowed.

Put up this case on 29.09.2021.

No further adjournment shall be granted on the next date.

(Dr. S.N. Pathak, J.)